

MR. DEPUTY-SPEAKER: Now, before we take up the Private Members' business. I have to inform the House that, as agreed upon in the Business Advisory Committee, we are going to sit upto 9 P.M. today. We take up the Private Members' business upto 6 P.M. Afterwards, we will take up the legislative business. Statutory Resolutions and other Bills.

DR. SUBRAMANIAM SWAMY: Any arrangement for dinner?

MR. DEPUTY-SPEAKER: The other day, when a dinner was announced, everyone from the Opposition side said, no, no. So, no dinner today. I make an announcement, no dinner.

DR. SUBRAMANIAM SWAMY: That day, it was offered on their behalf. Today, we want it from you.

MR. DEPUTY-SPEAKER: If you want, all of you join and give me dinner.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS THIRTEENTH REPORT

SHRI T. R. SHAMANNA (Bangalore South): Sir, I beg to move:

"That this House do agree with the Thirteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th December, 1980."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th December, 1980."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now, Private Members' business. Bills to be introduced.

Mr. Rajagopal Naidu; he is absent.

Mr. George Fernandes; he is also absent.

Mr. Bhopendra Jha; he is also absent.

15.31 hrs.

CHIT FUNDS BILL.*

PROF. P. J. KURIEN (Mavelikara): Sir, I beg to move for leave to introduce a Bill to provide for the regulation of chit funds and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of chit funds and for matters connected therewith."

The motion was adopted.

PROF. P. J. KURIEN: Sir, I introduce the Bill.

15.32 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of section 38)

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRIMATI PRAMILA DANDAVATE: Sir, I introduce the Bill.

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